

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1142(CHE)/2024

PETITION NUMBER : CP(IB)/84(CHE)/2023

**NAME OF THE APPLICANT : Tamil Nadu Generation and Distribution
Corporation Limited**

NAME OF THE RESPONDENT(S) : Balajee Structure India Pvt Ltd

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. S.T. Raja for the Applicant.

This is an Application seeking condonation of delay of 18 days in filing the counter in CP(IB)/84(CHE)/2023.

The reasons for the delay are given in para c, d and e of the Application.

In view of the above, delay is condoned. Counter taken on record.

IA(IBC)/1142(CHE)/2024 is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk